

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5773
ANSWERED ON:30.08.2001
CORRUPTION IN RAILWAY RECRUITMENT BOARD AT PATNA
RAJO SINGH

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of corruption cases detected in selection procedure of Railway Recruitment Board, Patna, during the last three years;
- (b) the number of cases handed over to various investigating agencies;
- (c) the number of cases disposed of alongwith the action taken thereon; and
- (d) the number of cases lying pending with the Department alongwith the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL)

- (a) Two.
- (b) One.
- (c) Two cases have been closed after investigation by vigilance as no substance was found in the allegations levelled in the complaints. Further investigation in one case was discontinued when it was discovered that State Police was already seized of the matter.
- (d) One case is pending, as investigation is in process.